

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:78
ANSWERED ON:22.02.2011
INCLUSION OF LANGUAGES IN EIGHTH SCHEDULE
Meghwal Shri Arjun Ram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received proposals from various State Governments regarding inclusion of more languages in the Eighth Schedule of the Constitution:
- (b) if so, the details thereof, State-wise and language-wise including Rajasthani; and
- (c) the time by which such languages are likely to be included in the Eighth Schedule of the Constitution alongwith the reasons for delay in inclusion of the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI GURUDAS KAMAT)

(a) to (c): A committee was set up in September, 2003 under the Chairmanship of Shri Sitakant Mohapatra to evolve a set of objective criteria for inclusion of more languages in the Eighth Schedule to the Constitution of India. The Committee submitted its report in 2004. The report of the Committee is under consideration in consultation with the concerned departments of the Central Government. No time frame can be fixed for consideration of the demands for inclusion of more languages in the Eighth Schedule.